### GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

# LOK SABHA UNSTARRED QUESTION NO.2423 TO BE ANSWERED ON 26.12.2018

#### **DELAY IN PASSPORT ISSUANCE**

#### †2423. SHRI RAM TAHAL CHOUDHARY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the work of issuing passport in Ranchi city of Jharkhand is being delayed without any reason and the passports are not being issued on time;
- (b) if so, the reasons therefor;
- (c) the number of applications received for issuance of passports and the number of passports issued within the prescribed time limit during the last year;
- (d) the number of applications lying pending for more than three months at present; and
- (e) whether the Government has taken any action against any officer in this regard and if so, the details thereof for the last three years?

## ANSWER

# THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (DR) V. K. SINGH (RETD)]

- (a) & (b) There has been no delay in the issuance of passports by the Passport Office (PO) at Ranchi, |harkhand during the calendar year 2018.
- (c) As on 1st December 2018, the total number of applications received by PO, Ranchi for passports for the period from December, 2017 to November, 2018 is 96,869 out of which 90,725 passports were issued within 30 days [excluding Police Verification (PV) time] as stipulated in the Citizens' Charter of the Ministry for Issuance and Delivery of Passport Services.
- (d) The number of applications pending as on 30<sup>th</sup> November, 2018 for more than 90 days with PO, Ranchi is 220 of which 180 were pending with the applicants and 40 were pending for police verification report.
- (e) There is no cause for action.

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